

NATIONAL COMPANY LAW APPELLATE TRIBUNAL AT CHENNAI
(Appellate Jurisdiction)

Company Appeal (AT) (CH) (INSOLVENCY) No.52 of 2021

(Under Section 61 of the Insolvency and Bankruptcy Code, 2016 Read with Rule 22 of the National Company Law Appellate Tribunal Rules, 2016)

(Arising out of Order dated 15.03.2021 in IA/1202/2020 in CP/1275/IB/2018 passed by the Adjudicating Authority (National Company Law Tribunal, Division Bench-1, Chennai Bench, Chennai)

In the matter of:

Mr.KCP.Shivraman
S/o K.C. Palaniswamy
19/42, Sriman Srinivasa Road,
Alwarpet,
Chennai - 600018
Tamil Nadu

... Appellant

Versus

M/s. Subramaniam Aneetha
Resolution Professional
Karur KCP Packagings,
A2, Sarada Apartments,
17/6, Sringeri Mutt Road,
R.A.Puram, Mandaveli,
Chennai – 600 028.
Tamil Nadu.

...Respondent/Resolution Professional

Present:

For Appellant : Mr.K. Satish Parasaran, Sr. Counsel
For, M/s.R. Sowmiya and S. Varshini, Advocates

For Respondent : Mr.P.Raghunathan, Advocate

ORDER
(Virtual Mode)

Heard the Learned Senior Counsel Mr.K.Satish Parasaran, for the Appellant. At this stage, Mr.P.Raghunathan, Learned Counsel appears for the Respondent/Resolution Professional/Liquidator and prays for time to file Response/Reply/Counter of the Respondent and accordingly, he is permitted to file Response/Reply/Counter by **02.06.2021**, before the 'Office of the Registry', (not only through e-filing, but also through Hard copy) and the copy of the same shall be furnished to the Learned Counsel for the Appellant, well in advance one week before the next date of Hearing on 03.06.2021.

Soon after the receipt of the copy of Response/Reply/Counter of the Respondent, it is open to the Appellant side to file 'Rejoinder', if any, (not only through e-filing but also through hard copy) before the 'Office of the Registry' three days before the next

date of hearing, of course after serving the copy of the same to the other side, well in advance.

The Registry is directed to list the matter on **03.06.2021**.

[Justice Venugopal M]
Member (Judicial)

[V.P.Singh]
Member (Technical)

05.05.2021
SE